# NATIONAL COMPANY LAW TRIBUNAL
# MUMBAI BENCH,
# COURT-IV

1. IA-1367/2020, IA-1531/2020

IN CP.(IB)2207(MB)2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.05.2021**

NAME OF THE PARTIES: Mr. SatishSadashivRane
V/s
Shah Group Builders Ltd.

SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

**The Court is convened through Video Conference.**

Mr. AnshuBhanot, Ld. Counsel for the Financial Creditor present. Mr. Rohit Gupta, Ld. Counsel for the Corporate Debtor present. In view of the order passed by this Bench in IA-2492/2020 on 20.01.2021, the pronouncement of order in CP.2207/2019 is hereby deferredtill **05.07.2021.**

Sd/-
**RAJESH SHARMA**
**Member (Technical)**

Sd/-
**SUCHITRA KANUPARTHI**
**Member (Judicial)**

SVR